

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.28252 of 2011

Maitree Sansad, Sutahat, Cuttack *Petitioner*
Mr. S.K. Das, Advocate

-versus-

State of Orissa and others *Opposite Parties*
Mr. L. Samantaray, AGA

CORAM:
THE CHIEF JUSTICE
JUSTICE A.K.MOHAPATRA

ORDER
17.11.2021

Order No.

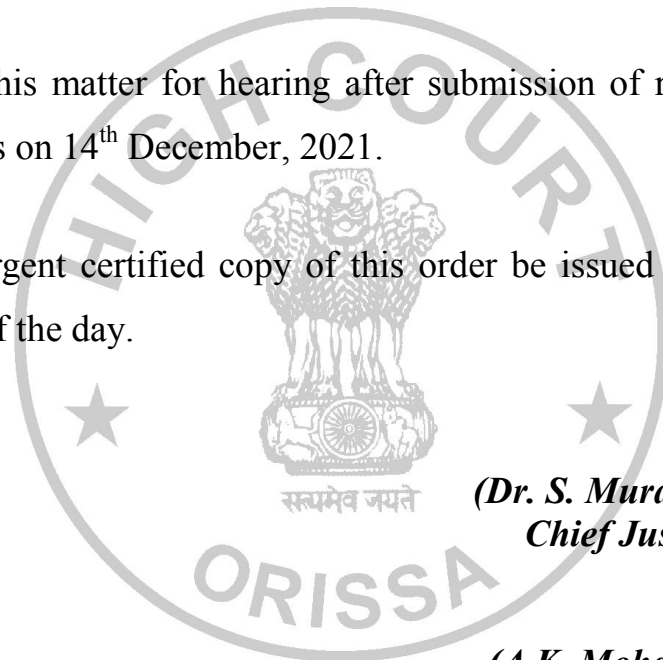
30. 1. Heard Mr. S.K. Das, Advocate for the Petitioner, Mr. A.K. Budhia, learned Advocate for Petitioner in W.P.(C) No.15821 of 2015 and Mr.N.C. Mishra, learned Advocate for Petitioner in W.P.(C) No.15832 of 2015.
2. The Court permits Mr.Arun Kumar Budhia, Mr.Nibas Ch. Mishra, Mr. Ajay Kumar Mohanty, Advocates for the Petitioner in the connected matters along with Mr.A.P. Das, Advocate to make a visit to SVPPGIP (SishuBhawan), Cuttack by tomorrow morning, i.e. 18th November, 2021 at 10.00 A.M.
3. It is directed that necessary arrangements be made by the Superintendent of SVPPGIP (SishuBhawan), Cuttack. The members will visit all the wards, take video clippings and photographs, **but respecting the privacy of the inmates** and present these video clips and photographs before this Court in a sealed

cover. The team members are strictly prohibited from sharing or circulating these video clips and photographs with anyone in any manner whatsoever including the social media or to news agencies without prior permission of the Court.

4. Mr. Samantaray, learned Additional Government Advocate is instructed to inform the Superintendent of SVPPGIP (SishuBhawan), Cuttack to make necessary arrangement for the visit.

5. List this matter for hearing after submission of report from the members on 14th December, 2021.

6. An urgent certified copy of this order be issued as per rules in course of the day.



(Dr. S. Muralidhar)
Chief Justice

(A.K. Mohapatra)
Judge